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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

TP No. 198/397-398/NCLT/AHM/2016
(CP No 3/2015)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL



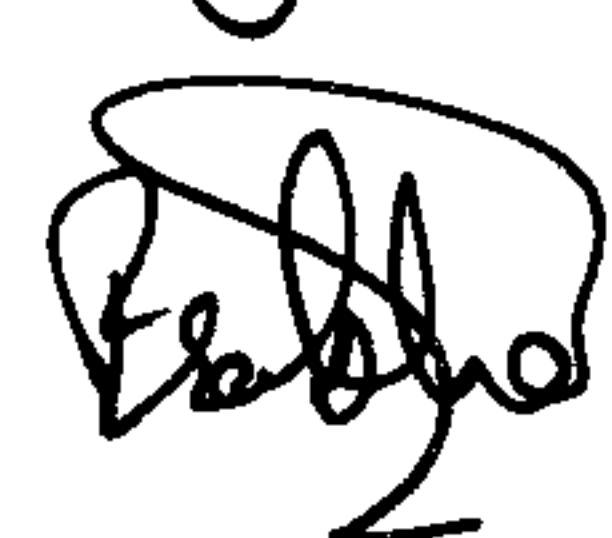
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2019

Name of the Company: J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--|-------------|--|---|
| 1. | Yatin Ora, Sr. Advocate Mesoom Shah, Advocate | | |  |
| 2. | Pantosh Gupta | Advocate | R. 17 8-17 19-24, 27, 29, 31-37 |  |
| 3. | Prabha Prasad | Advocate | R. 1-7 |  |


ORDER

The parties are represented through their respective learned Counsel(s).

At the request of both side's Counsels, the matter is adjourned.

List the matter on 08.03.2019.


MANORAMA KUMARI
MEMBER (JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

Dated this the 14th February, 2019.

VS